

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 180 OF 2015

Dated: 6th December, 2017

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Shreenath Mhaskoba Sakhar Karkhana Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Ganesh Umapathy
Mr. Aditya Singh
Mr. Aleo Rozario

Counsel for the Respondent(s) : Mr. Arjun Krishanan
Mr. Ankur Singh for R-2

ORDER

Registry is directed to notify hereinafter that learned counsel representing is for Respondent No. 2 and not for Respondent No.1.

As agreed by the learned counsel for the parties, list the matter for hearing on **17.01.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**